

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/130(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>ROHIT AGARWAL VS HOOGHLY ROPE WORKS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS</b>

**Appearance (via video conferencing/physically)**  
None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9<sup>th</sup> August, 2024**.

**Anamitra Pal  
Court Officer**